

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 239, 240, 241 and 243 of 2012

Dated : 15th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 239 of 2012

Amausi Industries Association & Ors. ...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. ...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Appeal No. 241 of 2012

Rania of Industries Association & Ors. ...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)**

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Appeal No. 243 of 2012
& IA-427 of 2012

**Association of Steel Rolling Mills &
Furnaces & Ors.**

...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

**Industrial Area Manufacturers Association
& Ors.**

...Intervener

Counsel for the Appellant(s):

Ms. Swapna Seshadri

Counsel for the Respondent(s):

**Mr. Buddy A. Ranganadhan with
Mr. Sanjay Singh
Mr. Pradeep Misra for R2-R3
Mr. Daleep Kr. Dhayani
Mr. Amit Kapoor
Mr. Vishal Anand**

Counsel for the Intervener (s)

Ms. Pyoli

ORDER

We have heard Mr. Buddy A. Ranganandhan, Learned Counsel for the Respondent for some time.

Post the matter for further hearing on **27th May, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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